

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/772/2023 in Company Petition IB/80/2023
NAME OF THE COMPANY	Sri Rajesh Agarwal
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sri Rajesh Agarwal
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/772/2023

Proxy counsel for the Respondent present and states that Mr. GP Yashvardhan takes notice on behalf of the Respondents. Post on 09.06.2023 for counter.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)